

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.69/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/04/2017
NAME OF THE COMPANY	Lanco Solar Energy Private Limited
NAME OF THE PETITIONER(S)	Amitasha Enterprises Private Limited
NAME OF THE RESPONDENT(S)	Lanco Solar Energy Private Limited
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harikrishna Subramanyam Dilip G. Gokhale	Advocate	laxman009003@yaho.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Harikrishna learned ^{Counsel} for the petitioner and Shri. C.V. Narasimham & Shri. D.V.A.S. Raviprasad, learned ^{Counsel} for the respondent.

At the request of both the counsels, post the matter on 23.10.2017.

Member (Technical)

Member (Judicial)